

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 26(ND)12
CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN
HON'BLE MEMBER (J)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 03.08.2016**

**NAME OF THE COMPANY: M/s. Dr. Virender Bhati V/s. M/s. Forsen Healthcare Pvt. Ltd. &
Ors.**

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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1.	Mr. Saurabh Kalra	Adm	Respondent	Harshita
2.	Mr. Harshit Agarwal			

ORDER

Ld. Counsel for the respondent has apprised this Bench that writ petition pending before the Hon'ble High Court of Delhi stands disposed of.

2. Ld. Counsel for the petitioner prays for an adjournment for necessary action, at his request, the matter is adjourned to 10.08.2016.

Sd/-
(Ina Malhotra)
Member Judicial

Sd/-
(R.Varadharajan)
Member Judicial